

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 30<sup>th</sup> January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 90/2017 (M.A. No. 103/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Ms. Nida Doon, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Adv. for Appellant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
3.	Original Application No. 15/2017 (M.A. No. 20/2017)	Arun Kumar Vs. State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9
<b>FOR HEARING</b>			
4.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Adv. for Applicant  Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5
5.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
6.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Ms. Neelam Rathore, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent
7.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4
8.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for Appellant  Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv. for R-4 Ms. D. Bharathi Reddy, Adv.

9.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 1264/2016)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CGWA Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. for RG Stone Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
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